

आयकर अपीलीय अधिकरण, कोलकाता पीठ “ए”, कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH: KOLKATA
श्री राजेशकुमार, लेखा सदस्य एवं श्री संजय शर्मा न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member & Shri Son joy Sarma, Judicial Member]

I.T.A. No. 932/Kol/2023
Assessment Year: 2014-15

Maa Biddeswari Agro Products Pvt. Ltd. (PAN: AAFCM 5635 H)	Vs.	ITO, Ward-3(4), Balurghat
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

For the Appellant/ निर्धारिती की ओर से	Shri Dilip Chatterji, Advocate
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CORRIGENDUM

Per Rajesh Kumar, AM:

By virtue of the application preferred by the assessee submitting that an inadvertent mistakes are found in page 1. The cause title has wrongly been typed. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the cause title shall be read as under:

“Date of Hearing 13.03.2024

Date of Pronouncement 05.04.2024

For the Appellant - Shri Dilip Chatterji, Advocate.”

Hence this corrigendum is issued to modify the order accordingly.

Sd/-

Sd/-

(Sonjoy Sarma /संजय शर्मा)
Judicial Member/न्यायिक सदस्य

(Rajesh Kumar/राजेश कुमार)
Accountant Member/लेखा सदस्य

Dated: 3rd May, 2024

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- Maa Biddeswari Agro Products Pvt. Ltd., Vill-Par Patiram, P.O. Atrai, Balurghat, D-Dinajpur-733158
2. Respondent – ITO, Ward-3(4), Balurghat
3. Ld. CIT(A)-NFAC, Delhi
4. Ld. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata